

**Central Administrative Tribunal
Principal Bench**

OA No.2052/2018

New Delhi, this the 24th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

1. Puran Chandra Bhatt
S/o Shri Hira Bhallabh
Aged about 53 years,
Working as General Manager (Finance)
R/o K-2/1, Sector 13,
R. K. Puram,
New Delhi 110 006.
2. Sh. Shailendra Kumar Bhardwaj
S/o Shri Nawal Kishore
Aged about 50 years,
Working as General Manager (Finance)
R/o 805, Oasis, Emrald Heights,
Ramprastha Green, Sec.7, Vaishali,
Ghaziabad 201 010, UP.
3. Sh. Sanjay Kumar
Aged about 53 years,
s/o Shri Ramesh Chandra Mathur,
Working as General Manager (Finance)
605, Bharat Sanchar Bhawan,
Janpath, Harish Chandra Mathur Lane,
Janpath, Harish Chandra Mathur Lane,
New Delhi 110 001.
4. Sh. Kalyan Sagar Nippani
S/o Dr. N. Giridhar Rao
Aged about 52 years,
Working as Senior General Manager (Finance)
No.7, N-Block, Lotus Colony,
Nandanam, Tamil Nadu,
Chennai 600035. Applicants.

(By Advocate Shri Sanjeev Joshi)

Vs.

1. Public Enterprises Selection Board,
Through its Secretary
Block No.14, CGO Complex,
Lodi Road,
New Delhi 110 003.
2. Union of India
Ministry of Communications,
Department of Telecommunications,
Sanchar Bhawan, 20 Ashoka Road,
New Delhi 110 001.
3. Union of India
Ministry of Personnel, Public Grievances and pension,
Department of Personnel & Training,
Through its Secretary
North Block, Central Secretariat,
New Delhi 110 001. Respondent.

: O R D E R (ORAL) :

Justice Dinesh Gupta, Chairman:

After arguing for some time, Shri Sanjeev Joshi, learned counsel for the applicants seeks permission to withdraw this OA. Dismissed as withdrawn.

(K. N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

/pj/